During the last one decade, the FACT has been in a precarious condition. The financial problem that is being faced by the FACT had come to a level where it was almost getting closed down. When this Government led by Narendra Modiji came to power, in 2016-17, the Government extended a loan of ₹1,000 crores and because of that the factory escaped from the threat of closing down.

But, now, the issue is that still the financial problems are not over. The company is having an outstanding debt of ₹ 1,774 crores of which ₹ 1,000 crores has been given as loan in 2016 and the interest that is payable is at the rate of 13 per cent. Now, the FACT has handed over 630 acres of land to Kerala Government and Bharat Petroleum for which the company is expected to get ₹1,388 crores. But, the issue is not yet over. Again, a threat of closing down is coming over. So, I would request the Ministry of Finance and the Department of Chemicals and Fertilizers to come up with a package wherein the interest that is to be paid is waived of and is converted as equity shares and money that has been received on the sale of land is considered as working capital. This will only save the FACT' from closing down forever. Thank you.

DR. VIKAS MAHATME (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

Problems being faced by small scale dairy farmers

SHRI M. P. VEERENDRA KUMAR (Kerala): Mr. Chairman, Sir, I would like to raise the problems of dairy farmers. Now, they are in trouble. Although India is the biggest milk producer but the problem is, there is a lot of import from other countries. This lowers the price of milk. I will give an example. Milk is imported from Australia and Netherlands when the country is flooded with milk. It further lowers the price. Tamil Nadu is getting milk from Netherlands for ₹ 17 which flows to Kerala. Kerala's Milk cooperative, Milma is buying milk from Tamil Nadu and reducing the purchase from Kerala Milk Societies. Recently, they have reduced purchase from 3000 litres to 2000 litres. If they depend more on imported milk, the farmers in Wayanad, Palakkad, Idukki and other major districts of Kerala will be in real trouble.

Seventy per cent of the dairy farmers are small scale farmers. Free Trade Agreements with various countries always become another blow on Indian farmer. Foreign dairy giants will manipulate Free Trade Agreements to enter and monopolise Indian milk markets. India should discuss this with the State Governments prior to signing of Free Trade Agreements.

[Shri M. P. Veerendra Kumar]

Sir, finally, to save the small scale dairy farmers as well as the dairy industry, the Government should come up with an economic package. India needs to announce a bailout package for small dairy producers. In addition, to save the farmer from total disaster, the Government should fix a minimum floor price for milk.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश)ः महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हं।

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

Need to revive Information Technology Investment Region (ITIR) project in Telangana

DR. BANDA PRAKASH (Telangana): Mr. Chairman, Sir, thank you very much for giving me this opportunity. I would like to inform the House that the Information Technology Investment Region (ITIR) Project for Hyderabad was sanctioned during the UPA Government in 2013. Sir, this will create 15.4 lakh direct jobs and around 54 lakh indirect jobs for the information technology sector.

Telangana's IT exports totalled ₹ 93,442 crores in 2017-18, showing a 9.3 per cent growth, which was higher than the national average of 8 per cent. Telangana accounts for 12 per cent of India's IT and software exports and ranks second in the country. Our Government has also submitted a DPR to the Government of India, and they are seeking a support of ₹ 4,863 crores in two phases.

We request the Government of India to please see to it that it is granted as early as possible so that unemployment is reduced and more jobs are created in this sector for the younger generation. Thank you.

MR. CHAIRMAN: Now, Shri K. Bhabananda Singh, ध्यान रहे कि समय बहुत कम है।

Prevailing unrest in Manipur

SHRI K. BHABANANDA SINGH (Manipur): Thank you, Mr. Chairman, Sir, for giving me this opportunity for raising a very important matter in this august House relating to the State of Manipur. There was a widespread *Bandh* called yesterday in the State. The matter is related to the ongoing peace-talk between the Government of India and the NSCN(IM). There is a widespread fear and apprehension in the minds of the people that as a part of the agreement or settlement, Article 371(A) of the Constitution